

O.A./408/86

CORAM : HON'BLE MR. BIRBALNATH .. A.M.
HON'BLE MR. P.M. JOSHI .. J.M.

14/11/1986

Mr. D.V. Mehta for Mr. B.P. Tanna the learned counsel on behalf of the petitioner is present. He concedes that the subject matter is covered in S.C.A./4515/86 which is still pending in the Gujarat High Court. Hence he seeks to withdraw the application. His request is granted. Application stands disposed of as ~~withdrawn~~.

14/11/86
(BIRBALNATH)
A.M.

[Signature]
(P.M. JOSHI)
J.M.

14/11am;